

wage seeker is entitled to receive payment of compensation at the rate of 0.05% of the unpaid wages per day of delay beyond the sixteenth day of closure of muster roll. The State Government is required to pay the compensation upfront after due verification within the prescribe time limits and recover the compensation amount from the functionaries or agencies who is responsible for the delay in payment.

The Central Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT. The system is likely to reduce unnecessary parking of funds in the States and promote greater transparency in fund management.

The States have started to address the issue of payment of compensation for delay in payment of wages. As reported, 26 States have initiated payment of compensation for delayed payment of wages to the workers. Three States Uttar Pradesh, Himachal Pradesh and Nagaland have not yet started entering data for payment of compensation towards delayed payment of wages in MIS.

Rise in demand for MGNREGA jobs post demonetization

447. SHRI DILIP KUMAR TIRKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether due to massive unemployment caused on account of retrenchment post demonetization in cities, there has been a sharp increase in demand for work under MGNREGA;

(b) if so, the details of the increase in demand of work under MGNREGA post demonetization, State-wise; and

(c) the steps taken by Government to address the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) No, Sir. State-wise details of persondays generated under MGNREGS during 2016-17 (till 31.12.2016) are given in the Statement (*See below*).

(c) The Mahatma Gandhi NREG Act, 2005 provides for the enhancement of livelihood security of the households in rural areas of the States/UTs by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The Government is actively engaged with State Government in establishing systems that ensure provision of work as per demand, transparency and accountability.

Statement

State-wise details of Persondays generated under MGNREGS in FY 2016-17 till Dec., 2016

(In lakh)

Sl. No.	State/UT	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec
1.	Andhra Pradesh	291.82	468.30	326.75	112.52	67.28	51.91	52.49	44.27	36.39
2.	Arunachal Pradesh	6.74	8.81	6.90	6.66	6.61	5.62	3.09	1.84	2.17
3.	Assam	31.84	53.53	39.82	25.78	31.16	44.52	31.79	29.01	41.09
4.	Bihar	72.71	79.39	62.20	36.03	27.94	29.69	42.99	56.62	103.10
5.	Chhattisgarh	140.82	256.59	189.74	21.99	14.03	14.01	14.09	10.48	26.31
6.	Goa	0.05	0.09	0.16	0.11	0.18	0.07	0.08	0.09	0.05
7.	Gujarat	25.23	79.97	59.36	14.41	8.96	9.01	9.82	6.07	7.82
8.	Haryana	3.65	9.35	13.64	9.07	7.41	7.16	5.51	3.26	4.89
9.	Himachal Pradesh	10.25	18.67	4.20	23.51	21.33	18.53	16.04	23.54	28.48
10.	Jammu and Kashmir	7.02	8.99	8.43	7.64	11.36	15.35	24.31	26.87	33.31
11.	Jharkhand	91.88	152.70	140.14	47.05	24.41	17.52	16.15	13.03	31.24
12.	Karnataka	87.46	125.68	115.77	79.81	59.53	38.96	43.94	36.97	48.25
13.	Kerala	5.24	24.33	45.26	62.51	86.97	40.43	58.60	67.49	73.84
14.	Madhya Pradesh	111.55	149.23	178.66	40.88	25.87	28.15	26.03	47.58	90.18
15.	Maharashtra	128.58	176.89	120.99	28.02	19.33	20.21	18.76	16.35	29.38

Written Answers to

[6 February, 2017]

Unstarred Questions 353

Sl. No.	State/UTs	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec
16.	Manipur	6.57	6.69	1.25	31.96	23.55	17.25	7.85	3.00	0.01
17.	Meghalaya	3.18	6.53	13.76	22.42	28.29	33.34	31.32	22.42	14.39
18.	Mizoram	25.63	24.54	16.44	19.11	15.33	14.12	9.56	9.58	4.41
19.	Nagaland	35.62	33.08	32.38	28.03	20.86	21.69	16.10	11.86	5.93
20.	Odisha	90.90	167.86	116.20	50.39	51.44	42.51	16.94	11.67	22.88
21.	Punjab	7.62	24.73	23.21	9.19	25.58	18.17	2.16	8.74	14.00
22.	Rajasthan	277.18	515.72	529.97	188.13	93.25	70.89	63.18	53.26	150.88
23.	Sikkim	2.82	2.95	3.41	4.71	3.30	3.06	1.47	3.55	4.33
24.	Tamil Nadu	388.59	328.63	604.60	430.33	366.39	306.54	155.84	185.60	175.77
25.	Telangana	224.03	275.80	169.75	52.63	50.50	28.24	9.89	17.01	20.24
26.	Tripura	9.39	43.94	73.43	61.03	80.53	46.84	2.35	0.55	8.12
27.	Uttar Pradesh	107.56	347.31	463.44	214.66	111.65	41.60	17.45	9.78	18.91
28.	Uttarakhand	14.02	16.84	19.73	30.05	27.17	23.50	16.43	8.56	14.71
29.	West Bengal	35.49	128.90	349.16	340.93	260.15	162.30	91.85	92.81	114.28
30.	Andaman and Nicobar Islands	0.32	0.33	0.37	0.12	0.18	0.08	0.00	0.00	0.00
31.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32.	Puducherry	0.00	0.00	0.61	2.19	1.90	0.49	0.14	0.02	0.01
	TOTAL	2243.78	3536.37	3729.71	2001.87	1572.44	1171.76	806.21	821.88	1125.35

354 Written Answers to

[RAJYA SABHA]

Unstarred Questions